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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP	For filing	433( e)	Lampo Computers Pvt. Ltd., Vs Mind
	102/17	objections	=	Logicx Infratec Ltd., & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Y.V. PRAKASH

for Petitioner

cerano

9449258261

Aparna. Madhukas kulkarni

for Respondent

Counsel for petitioner is present. Counsel for respondent is also present. Counsel has filed fresh sold for along with annexures. Registry to verify and put up. Counsel for respondent reported that the matter is likely to be settled/compromised and seeks an adjournment.

List it on 18.10.2017.

MEMBER (J)

MEMBER (T)